NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER - JUDICIAL APPLICATION NUMBER **PETITION NUMBER** : TCP/171/2016 NAME OF THE PETITIONER(S) : Mrs. Padmavathi NAME OF THE RESPONDENT(S) : M/s Anuragha Poultries & Breeders Pvt. Ltd. & 7 others **UNDER SECTION** : 397/398 S.No. NAME (IN CAPITAL) **DESIGNATION** SIGNATURI REPRESENTATION BY WHOM A.G. SATHYANDRAYAND (For A.K. MY LSDMY & ASSOCROTES) C. S. DITANALAKSHMI for 10th Respondent. C. S. J G. S. DITANALAKSAMI

ORDER

Counsels for both the parties are present. Counsel for the Petitioner filed rejoinder; copy of which is given to the Counsel for the Respondents. Pleadings are complete. Matter is posted for arguments. Put up on 23.01.2018 at 10.30 A.M.

MEMBER (JUDICIAL)

ghk